

**FORM A
PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF WIZARD E-MARKETING PRIVATE LIMITED

RELEVANT PARTICULARS		
1	Name of Corporate Debtor	WIZARD E-MARKETING PRIVATE LIMITED
2	Date of Incorporation of Corporate Debtor	15.03.2007
3	Authority under which Corporate Debtor is Incorporated / Registered	Registrar of Companies, Kolkata -I
4	Corporate Identity Number of Corporate Debtor	U72200WB2007PTC114179
5	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	WIZARD HOUSE 9/1/1, Topsia Road (South), Kolkata, West Bengal, India- 700046
6	Insolvency commencement date in respect of Corporate Debtor	07.10.2026
7	Estimated date of closure of Insolvency Resolution Process	05.04.2027
8	Name and registration number of the Insolvency Professional acting as Interim Resolution Professional	Name: RAJ SINGHANIA Registration No.: IBBI/IPA-001/IP-P00188/2017-2018/10367
9	Address and e-mail of the Interim Resolution Professional, as registered with the Board	Address: Central Plaza, 41 B. B. Ganguly Street, 5th Floor, Room No. 5A, Kolkata-700012 Registered Email id: rajsinghania_ca@yahoo.co.in
10	Address and e-mail to be used for correspondence with the Interim Resolution Professional	Apex Insolvency Professionals LLP Central Plaza, 41 B. B. Ganguly Street, 5th Floor, Room No. 5A, Kolkata-700012 Email: wizard.cirp@gmail.com
11	Last date for submission of claims	21.10.2026
12	Class of Creditors, If any, under clause (b) of sub section (6A) of section 21 of the IBC, 2016, ascertained by the Interim Resolution Professional	Not Applicable
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14	a) Relevant Forms and b) Details of Authorised Representatives are available at :	(a) Web Link : https://ibbi.gov.in/home/downloads (b) Not Applicable

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench has ordered the commencement of a corporate insolvency resolution process of the **Wizard E-marketing Private Limited** on **07.10.2026** vide Order No. CP(IB) 81/KB/2025.

The creditors of **Wizard E-marketing Private Limited** are hereby called upon to submit their claims with proof on or before **21.10.2026** to the interim resolution professional at the address mentioned against entry no.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 10.10.2026
Place : Kolkata



Raj Singhania
Raj Singhania

Interim Resolution Professional
IBBI/IPA-001/IP-P00188/2017-2018/10367

AFA No. AA1/10367/02/311226/108458 Valid till 31.12.2026



FORM A PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF WIZARD E-MARKETING PRIVATE LIMITED

RELEVANT PARTICULARS

1	Name of Corporate Debtor	WIZARD E-MARKETING PRIVATE LIMITED
2	Date of Incorporation of Corporate Debtor	15.03.2007
3	Authority under which Corporate Debtor is Incorporated / Registered	Registrar of Companies, Kolkata -I
4	Corporate Identity Number of Corporate Debtor	U72200WB2007PTC114179
5	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	WIZARD HOUSE, 9/1/1, Topsia Road (South), Kolkata, West Bengal, India-700046
6	Insolvency commencement date in respect of Corporate Debtor	07.10.2026
7	Estimated date of closure of Insolvency Resolution Process	05.04.2027
8	Name and registration number of the Insolvency Professional acting as Interim Resolution Professional	Name: RAJ SINGHANIA Registration No.: IBBI/IPA-001/IP-P00188/2017-2018/10367
9	Address and e-mail of the Interim Resolution Professional, as registered with the Board	Address: Central Plaza, 41 B. B. Ganguly Street, 5th Floor, Room No. 5A, Kolkata-700012 Registered Email id: rajsinghania_ca@yahoo.co.in
10	Address and e-mail to be used for correspondence with the Interim Resolution Professional	Apex Insolvency Professionals LLP, Central Plaza, 41 B. B. Ganguly Street, 5th Floor, Room No. 5A, Kolkata-700012 Email: wizard.cirp@gmail.com
11	Last date for submission of claims	21.10.2026
12	Class of Creditors, If any, under clause (b) of sub section (6A) of section 21 of the IBC, 2016, ascertained by the Interim Resolution Professional	Not Applicable
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14	a) Relevant Forms and b) Details of Authorised Representatives are available at :	a) Web Link : https://ibbi.gov.in/home/downloads b) Not Applicable

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench has ordered the commencement of a corporate insolvency resolution process of the **Wizard E-marketing Private Limited** on **07.10.2026** vide **Order No. CP(IB) 81/KB/2025**.

The creditors of **Wizard E-marketing Private Limited** are hereby called upon to submit their claims with proof on or before **21.10.2026** to the interim resolution professional at the address mentioned against entry no. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Raj Singhania

Interim Resolution Professional

IBBI/IPA-001/IP-P00188/2017-2018/10367

Date: 10.10.2026

Place: Kolkata

AFA No. AA1/10367/02/311226/108458 Valid till 31.12.2026

একদিন

এগিয়ে চলার সঙ্গী

কলকাতা ১০ অক্টোবর ২০২৬ ২২ আশ্বিন ১৪৩৩ শনিবার বিংশ বর্ষ ১২১ সংখ্যা ১২ পাতা ৩.০০ টাকা ■ Kolkata 10.10.2026, Vol. 20 Issue No. 121, 12 Pages, Price 3.00

ফর্ম এ সাধারণ ঘোষণা [ইনসোলভেন্সি অ্যান্ড ব্যাংকরপসি বোর্ড অফ ইন্ডিয়া (ইনসোলভেন্সি রেজোলিউশন প্রসেস ফর কর্পোরেট পার্সনস) রেগুলেশনস, ২০১৬-এর রেগুলেশন ৬-এর অধীনে] উইজার্ড ই-মার্কেটিং প্রাইভেট লিমিটেড-এর পাওনাদারদের অবগতির জন্য	
প্রাসঙ্গিক বিবরণ	
১	কর্পোরেট দেনাদারের নাম
২	কর্পোরেট দেনাদার অন্তর্ভুক্তির তারিখ
৩	কর্পোরেট দেনাদার যে কর্তৃপক্ষের অধীনে অন্তর্ভুক্ত/নিবন্ধিত
৪	কর্পোরেট দেনাদারের কর্পোরেট আইডেন্টিটি নম্বর
৫	কর্পোরেট দেনাদারের নিবন্ধিত কার্যালয় এবং প্রধান কার্যালয়ের (যদি থাকে) ঠিকানা
৬	কর্পোরেট দেনাদারের ক্ষেত্রে দেউলিয়া হওয়ার সূচনার তারিখ
৭	ইনসোলভেন্সি রেজোলিউশন প্রসেস সমাপ্তির আনুমানিক তারিখ
৮	ইন্টেরিম রেজোলিউশন প্রফেশনাল হিসেবে কর্মরত ইনসোলভেন্সি প্রফেশনাল-এর নাম এবং রেজিস্ট্রেশন নম্বর
৯	বোর্ডের সাথে নিবন্ধিত ইন্টেরিম রেজোলিউশন প্রফেশনাল-এর ঠিকানা এবং ই-মেইল
১০	ইন্টেরিম রেজোলিউশন প্রফেশনালের সাথে যোগাযোগের জন্য ব্যবহারযোগ্য ঠিকানা এবং ই-মেইল
১১	দাবি জমা দেওয়ার শেষ তারিখ
১২	ইন্টেরিম রেজোলিউশন প্রফেশনাল দ্বারা নিশ্চিত করা আইবিসি, ২০১৬-এর সেকশন ২১-এর সাব-সেকশন (৬এ)-এর ক্রজ (বি)-এর অধীনে পাওনাদারদের শ্রেণি, যদি থাকে
১৩	একটি শ্রেণিতে পাওনাদারদের অনুমোদিত প্রতিনিধি হিসেবে কাজ করার জন্য চিহ্নিত ইনসোলভেন্সি প্রফেশনালদের নাম (প্রতিটি শ্রেণির জন্য তিনটি নাম)
১৪	ক) প্রাসঙ্গিক ফর্ম এবং খ) অনুমোদিত প্রতিনিধিদের বিস্তারিত বিবরণ পাওয়া যাবে
উইজার্ড ই-মার্কেটিং প্রাইভেট লিমিটেড ১৫.০৩.২০০৭ রেজিস্ট্রার অফ কোম্পানিজ, কলকাতা U72200WB2007PTC114179 উইজার্ড হাউস ৯/১/১, তপসিয়া রোড (দক্ষিণ), কলকাতা, পশ্চিমবঙ্গ, ভারত-৭০০০৪৬ ০৭.১০.২০২৬ ০৫.০৪.২০২৭ নাম : রাজ সিংঘানিয়া রেজিস্ট্রেশন নং IBBI/IPA-001/IP-P00188/2017-2018/10367 ঠিকানা : সেন্ট্রাল প্লাজা, ৪১ বি. বি. গান্ধুলী স্ট্রিট, ৫ম ফ্লোর, রুম নং ৫এ, কলকাতা-৭০০০১২ নিবন্ধিত ইমেল আইডি : rajsinghanian_ca@yahoo.co.in অ্যাপেক্স ইনসোলভেন্সি প্রফেশনালস এলএলপি, সেন্ট্রাল প্লাজা, ৪১ বি. বি. গান্ধুলী স্ট্রিট, ৫ম ফ্লোর, রুম নং ৫এ, কলকাতা-৭০০০১২ ইমেল : wizard.cirp@gmail.com ২১.১০.২০২৬ প্রযোজ্য নয় প্রযোজ্য নয় ক) ওয়েব লিঙ্ক https://ibbi.gov.in/home/downloads খ) প্রযোজ্য নয়	

এতদ্বারা নোটিশ দেওয়া হচ্ছে যে, মাননীয় ন্যাশনাল কোম্পানি ল ট্রাইব্যুনাল, কলকাতা বেঞ্চ, ০৭.১০.২০২৬ তারিখের CP(IB) 81/KB/2025 নং আদেশের মাধ্যমে উইজার্ড ই-মার্কেটিং প্রাইভেট লিমিটেড-এর একটি কর্পোরেট ইনসোলভেন্সি রেজোলিউশন প্রসেস শুরু করার নির্দেশ দিয়েছে।
উইজার্ড ই-মার্কেটিং প্রাইভেট লিমিটেড-এর পাওনাদারদের এতদ্বারা ১০ নং এন্ট্রির বিপরীতে উল্লিখিত ঠিকানায় ইন্টেরিম রেজোলিউশন প্রফেশনালের কাছে ২১.১০.২০২৬ তারিখে বা তার আগে প্রমাণ সহ তাদের দাবি জমা দেওয়ার আহ্বান জানানো হচ্ছে।
আর্থিক পাওনাদাররা শুধুমাত্র ইলেকট্রনিক উপায়ে প্রমাণ সহ তাদের দাবি জমা দেবেন। অন্যান্য সমস্ত পাওনাদার ব্যক্তিগতভাবে, ডাকযোগে বা ইলেকট্রনিক মাধ্যমে প্রমাণ সহ দাবি জমা দিতে পারেন।
১২ নং এন্ট্রির বিপরীতে তালিকাভুক্ত একটি শ্রেণির অন্তর্ভুক্ত একজন আর্থিক পাওনাদার, ১৩ নং এন্ট্রির বিপরীতে তালিকাভুক্ত তিনজন ইনসোলভেন্সি প্রফেশনালদের মধ্যে থেকে ফর্ম সিএ -তে শ্রেণির অনুমোদিত প্রতিনিধি হিসেবে কাজ করার জন্য অনুমোদিত প্রতিনিধির বিষয়ে তার পছন্দ নির্দেশ করবেন।
দাবির মিথ্যা বা বিভ্রান্তিকর প্রমাণ জমা দিলে শাস্তিযোগ্য হবে।

রাজ সিংঘানিয়া
অন্তর্বর্তী প্রস্তাব পেশাদার

তারিখ : ১০.১০.২০২৬
স্থান : কলকাতা

IBBI/IPA-001/IP-P00188/2017-2018/10367
এএফএ নং : AA1/10367/02/311226/108458 যা ৩১.১২.২০২৬ পর্যন্ত বৈধ